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O.A. 525/93.

15.2.2000.

Hon'ble Mr. Rafiq Uddin, J.M.
Hon'ble Mr. S. Biswas, A.M.

None for the parties. We find that in the present case none has been appearing on behalf of the applicant for last several dates. It appears that the applicant has lost interest in the prosecution of the case. The O.A. is dismissed in default and for non prosecution.

S.B.
A.M.

R.U.
J.M.

No fees.